

Then, it says further:

"As many as 100 villages were affected in Panchmahals with a total of 277 cases, 76 of which ended fatally."

I would request that Government should make a statement in regard to this matter also.

My friend, Mr. Madhu Dandavate mentioned about the Bank of Baroda. I happened to inaugurate recently a new association of Bank of Baroda officers in Ahmedabad. Mr. Chokshi, to whom Mr. Dandavate referred to and the Chairman of the Bank are deliberately doing things with a view to victimising them and preventing them from carrying on their legitimate activity of having a new trade union movement this should not happen.

Sir, I have also written to the Speaker both on Monday and today about a very serious matter. I do not know what has happened. Now, there is an eleven day break.

There is an unusual break of eleven days. I want your guidance on this matter. The Urban Land Ceiling Bill has not been introduced in the House.

MR. DEPUTY-SPEAKER: That is beyond me.

SHRI P. G. MAVALANKAR: We do not know what to reply to our people. The Bill is published in some newspapers.

MR. DEPUTY-SPEAKER: That is beyond me; I cannot give advice of any kind.

SHRI K. RAGHU RAMAIAH: I have heard the hon. Members. Accor-

ding to the age-old tradition, I shall faithfully convey to the Ministers concerned whatever has been stated here.

14.26 hrs.

ADOPTION OF CHILDREN BILL
CONCURRENCE IN RECOMMEN-
DATION OF RAJYA SABHA TO
APPOINT MEMBER TO JOINT
COMMITTEE

THE MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND
COMPANY AFFAIRS (DR. SARO-
JINI MAHISHI):

I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Adoption of Children Bill, 1972, in the vacancy caused by the death of Shri Pratap Singh and do resolve that Shrimati Mukul Banerjee be appointed to the said Joint Committee to fill the vacancy."

MR. DEPUTY-SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Adoption of Children Bill, 1972, in the vacancy caused by the death of Shri Pratap Singh and do resolve that Shrimati Mukul Banerjee be appointed to the said Joint Committee to fill the vacancy."

The motion was adopted